



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/14	TP 62/16	For hearing	397/ 398	Mangala Investments Ltd. & 4 Others Vs. Canara Land Investments Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	A. K. IYYSAMY 9 8840 1111	Counsel for Respondents	
	Rakesh . B 9036272199	Counsel for Petitioner	

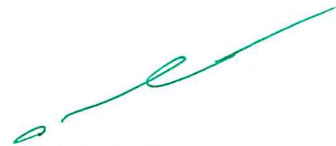
Counsel for petitioner is present. Counsels for respondent is also present. Counsel for petitioner has drawn the attention of the Tribunal to Rule 21 of NCLT Rules and contended that the counsel for respondent had already appeared before the CLB against the respondent company in another matter.

Counsel for petitioner has filed a memo. Copy of the memo is served on the counsel for respondent. He is directed to offer his comments on the memo.

List it on 06.01.2018.



MEMBER (J)



MEMBER (T)